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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ **/A**

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Darrang, Mangaldoi

Dated Guwahati, the April, 2022

Sub:- **Prayer for withdrawal LTC.**

Ref:- Your letter No. DJ(D) 2460 dated 06.04.2022

Madam,

With reference to the above, I am directed to inform you that, Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi has been allowed to withdraw LTC for the current block period of 2022-2025, which was already granted by this Hon'ble Court to visit Chennai along with her family members

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 2745-2747 /A, dated 25/4/22
Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information. with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

25.04.22
REGISTRAR (VIGILANCE)

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